

# **HIGH COURT OF ORISSA: CUTTACK**

Tender Notice No. OHC-COMP-EGOV-0008-2022-13418; Dated: 27.08.2024

**Tender for Collection of e-Waste  
items from the High Court of Orissa,  
Cuttack**


1. High Court of Orissa invites price quotations from the following 06 Authorised e-Waste Collection Centres of Dismantlers/Recycler and Registered e-Waste Dismantling Units

- I. M/s Sani Clean Pvt. Ltd., Khurda
- II. M/s Mirtunjai Udyog, Sundargarh
- III. M/s Jagannath E-Waste Recyclers, Ganjam
- IV. M/s Ekokart Technology Pvt. Ltd., Khordha
- V. M/s Kalinga Traders, Cuttack
- VI. M/s N.C Metallick & Co., Jagatsinghpur

to collect **121 numbers of e-Waste items (95 CPUs and 26 PRINTERS)** from its premises in accordance with applicable rule/guidelines of e-waste items whose.

2. Bidders are required to submit documentary proof of authorization to collect e-Waste in accordance with the “Guidelines. for disposal of E-Waste from Govt. Offices/ State Govt. Undertaking as per E-waste (Management) Rules, 2016”, issued by the Government of Odisha in Forest and Environment Department vide Notification No. Env. -1-70/2016-1835/F&E dated 25.01.2018.
3. The bidders are required to participate in the tender along with an authentic copy of authorization document to collect e-Waste items. This may be submitted by registered post addressed to the Registrar (Judicial), High Court of Orissa, Cuttack. No price quotations should be submitted at this stage.
4. Important Dates/Time:  
Start Date: **27.08.2024**  
Last Date: **18.09.2024 at 05.00 P.M**
5. The bid documents received after last date and time of submission shall not be considered.
6. Only those bidders who shall submit valid authorization of State Pollution Control Board, Odisha to collect and/or dispose e-Waste shall be considered eligible for participation.
7. The High Court of Orissa may call for any document at any stage from any of the bidders to ensure proper and fair bidding.
8. Those bidders who are found eligible shall be intimated to submit in person their price bid in sealed cover on the date and time to be fixed in this regard. The sealed cover of all eligible bidders containing price bid shall be opened on the spot in presence of the bidders.
9. The highest bidder shall be awarded with the work of collecting the e-Waste items on such terms and condition as may be fixed in this regard by the Court.
10. High Court of Orissa reserves the rights to award the work order of collecting the e-Waste to such other bidder as it deems proper in case the 1<sup>st</sup> highest bidder fails to collect the e-Waste in accordance with the work order.

11. High Court of Orissa reserves the right to make any enquiry to examine the correctness of the statement made by the bidders.
12. Bidders shall specifically undertake in their bid document/ intimation that they shall collect and deal with the e-Waste items in strict accordance with applicable rules and guidelines.
13. The authorization document submitted by every bidder must show the validity period of such authorization.
14. The price bid must clearly state the types of e-Waste items for which the bid has been submitted. Only consolidated price bids should be submitted.
15. All communications should be addressed to the Registrar (Judicial), High Court of Orissa, Cuttack, 753002.
16. Queries may be sent to the Central Project Coordinator, High Court of Orissa, Cuttack at e-mail ID- [cpc-ori@aij.gov.in](mailto:cpc-ori@aij.gov.in)
17. All disputes arising out of this tender shall be subject to jurisdiction of Courts at Cuttack.
18. Any suppression or misrepresentation of facts by any bidder shall make the bidder liable for action according to law.
19. The bidders are required to submit documents showing similar work, if any, done in the past.

  
27.8.2024  
Registrar (Judicial)  
High Court of Orissa, Cuttack

Memo No. OHC-COMP-EGOV-0008-2022-13419 (8); Dated: **27.08.2024**

Copy forwarded to:

1. Publish in the High Court of Orissa Notice Board for kind information.
2. Publish in the High Court of Orissa Website for kind information.
3. M/s Sani Clean Pvt. Ltd., Khurda for kind information.
4. M/s Mirtunjai Udyog, Sundargarh for kind information.
5. M/s Jagannath E-Waste Recyclers, Ganjam for kind information.
6. M/s Ekokart Technology Pvt. Ltd., Khordha for kind information.
7. M/s Kalinga Traders, Cuttack for kind information.
8. M/s N.C Metallick & Co., Jagatsinghpur for kind information.

  
Central Project Coordinator